NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 945/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES:

Mascot Capital & Marketing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(23) RATEGRICATION Advocar for Royal Shell

Hur Petitione

COMMON ORDER

C.S.P. No. 944/230-232/NCLT/MB/MAH/2017 C.S.P. No. 945/230-232/NCLT/MB/MAH/2017 C.S.P. No. 946/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- By the Order of the Bench adjourned to 01.12.2017.

17.11.2017

aah

Sd/-M.K. SHRAWAT Member (Judicial)